

- (c) how much time it takes for a patient to be examined by a doctor in Ortho and Eye OPDs;
- (d) the steps taken to position more number of doctors in these OPDs to save time of patients;
- and
- (e) the measures taken to bring the OPDs/Wards of Safdarjung Hospital in comparison with private hospitals to improve overall healthcare?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (e) There are 150 beds and 47 beds available in the Orthopedics and Eye Wards respectively in Safdarjung Hospital. There is sufficient number of doctors and supporting staff available in the OPD and Wards of these departments.

The patients are examined by the doctors in the OPD as soon as they come.

Modernization of existing infrastructures and facilities in the Central Government hospitals including Safdarjung to improve the overall health care facilities, increase in bed strength in different departments, up gradation of equipments and manpower is prioritized area, for this Ministry and is a continuous process.

Swine flu

2664.DR. JANARDHAN WAGHMARE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has been able to bring the spread of H1N1 (Swine flu) under control;
- and
- (b) if so, what steps have been taken to prevent the deaths?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) Government of India took a series of action to prevent/ limit the death due to pandemic influenza A H1N1 and to mitigate its impact. Entry screening of passengers were carried out at 22 international airports. About 600 laboratory confirmed cases were detected through screening. This limited spread of the disease and gave three months time to put preparedness in place. Surveillance to detect clusters of influenza like illness is being done through Integrated Disease Surveillance Project. Laboratory network has been strengthened. There are forty five laboratories (24 in Govt. Sector and 19 in Private Sector) testing the clinical samples. Government of India procured 40 million capsules of which 21 million have been given to the States/UTs both for preventive chemoprophylaxis and treatment of H1N1 cases. Retail sale of Oseltamivir was allowed under Schedule X of Drugs &

Cosmetic Act. Number of outlets increased to improve access to the anti-viral. Three Indian manufacturers of Vaccine are being supported to manufacture H1N1 vaccine. 1.5 million doses of vaccine have been imported to vaccinate health care workers. Training of district level Rapid Response teams is supported by Ministry of Health and Family Welfare. IMA has been provided funds to train private practitioners. All States were requested to gear up the State machinery, open large number of screening centres and strengthen isolation facilities including critical care facilities at district level. A task force in the I&B Ministry is implementing the media plan. Travel advisory, do's and don'ts and other pertinent and relevant information (from time to time) were widely published to create awareness among public. All such information is also available on the website: <http://mchfw-h1n1.nic.in>.

Curbs on accepting gifts by doctors

2665.SHRI MAHENDRA MOHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Medical Council of India (MCI) has recently come out with a punitive manual that lays down the quantum of punishment ranging from a fine to the suspension of licence against Doctors found accepting gifts from pharmaceutical companies;

(b) if so, the details of the manual issued by MCI; and

(c) how Government will monitor that the manual of MCI is being properly implemented and put a check on Doctors for accepting gifts from pharmaceutical companies?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) Yes.

(b) Under Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002, notification dated 10.12.2009 has been issued prohibiting the doctors from accepting gifts/favour from any pharmaceutical and allied health sector industry for self or family members.

(c) The Complaints in this regard are processed by the concerned State Medical Councils or Medical Council of India for taking necessary disciplinary action.

Trauma and diagnostic centres near railway stations

2666.SHRIMATI KANIMOZHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: